

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR. HIMANSHU GOYAL
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (Hybrid) Mode

Mr. Devojoyoti Barman, Adv.] For Central Bank of India
Ms. Sanjukta Basu Mallick, Adv.

Mr. Rajesh Keshri, RP

Mr. Suryaneel Das, Adv.] For the Personal Guarantor
Mr. Aditya Mondal, Adv.

ORDER

1. Ld. Counsel/Professional for the parties present.
2. It is stated by the parties that the matter is being settled.
3. At joint request, post this matter on **13.05.2024** for reporting settlement.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)